

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.01.2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD & 3 OTHERS
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	Manak Chand	petitioners	Manak Chand
2.	Dr. Narresh Kumar	petitioners	Dr. Narresh Kumar
3.	Dr. P. Jain	petitioners	Dr. P. Jain

ORDER

Petitioner Nos.1 to 3 are present in person and in relation to the Respondent none appears. On the part of the Petitioners it is represented that their Counsel is not present due to illness of the Counsel's mother and in the circumstances seek for an adjournment. Taking into consideration the same, matter is being posted to 07.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)